NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER REPRESENTATION TO WHOM VIKRAM TRIVEDI EDELWIES ARC 1/b. MANILAL KHER AMBALALE 60. Staljes. 2. SUCHITRA VALJEE (9820082993) h

7 ARUN SAI KUMAR (9886720984) Or keystone Bartners

Respondent

ORDER

Counsel for Petitioner is present. Counsel for Respondent/ Corporate Debtor is also present. He has filed written submission. Heard the oral reply of the Counsel for Corporate Debtor. List it on 22/02/2018. & odu

Member (T)

Member (J)